

canalising agencies names of which are shown in publication called "Import & Export Policy—Vol. I" Copies of this publication are available in Parliament Library. Imports, distribution and pricing of canalised items are detetmined taking into account various factors. Such information for all other non-canalised agricultural items is not available.

(d) Information is available in the publication as referred to in part (a) above.

Quota Policy for Export of Garments

4599. SHRI RAMAPRASAD AHIRWAR : Will the Minister of COMMERCE be pleased to state :

(a) the particulars of Manufacturer Exporters which were granted quota under the Quota Policy for export of garments this year and in each of the years between 1980 to 1983 along with details of number of pieces per country category allotted each year ;

(b) the basis on which such exporters were allocated quota during each of the years under reference ; and

(c) the rationale of granting separate quotas to manufacturer-exporters when they are eligible for allocation of quotas under other categories as well ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Information is being collected.

(b) Such manufacturer-exporters were allocated quantities in relation to their Past Performance during each of the years under reference.

(c) In order to encourage manufacturer-exporters who have not set up manufacturing facilities, a separate system of

allotment has been provided in the Policy

Huge Loss due to Dearth of Raw Material and Raw Cotton Under N.T.C. (WBABO) Ltd. Calcutta :

4600. KUMARI PUSHPA DEVI SINGH : Will the Minister of COMMERCE be pleased to state :

(a) where due to dearth of raw material and raw cotton on regular basis to the units under the National Textile Corporation Limited, Calcutta(WBABO), there has been huge loss due to idle charges ;

(b) where the present management has been failing to bring about any mode of substantial improvement in the management due to in-fighting among directors ; and

(c) if so, the facts thereof including total man-days lost in each unit under the said subsidiary's control due to non-availability of cotton, etc. ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) The mills under NTC (WBABO) have been incurring losses and had to cut down their capacity utilisation due to inadequate supply of raw materials and stores, irregular and large-scale shut down of power supply, sluggish off take of stocks, etc.

(b) No, Sir.

(c) The required information is being collected and will be laid on the Table of the House.

Promotions in State Trading Corporation

4601. SHRI JAGPAL SINGH : Will the Minister of COMMERCE be pleased to state :